

TO BE PUBLISHED IN THE GAZETTE OF INDIA EXTRAORDINARY
(PART-I, SECTION-1)
GOVERNMENT OF INDIA
MINISTRY OF COMMERCE AND INDUSTRY
DEPARTMENT OF COMMERCE
DIRECTORATE GENERAL OF FOREIGN TRADE

PUBLIC NOTICE NO. 46 (RE-2005) /2004-2009
NEW DELHI, DATED THE 31 August 2005

In exercise of powers conferred under Paragraph 2.4 of the Foreign Trade Policy 2004-2009, the Director General of Foreign Trade hereby makes the following amendments in Handbook of Procedures (Vol. I):

Sl No. 35 of Appendix 1 giving the List Of Licensing Authorities and their Jurisdiction is amended to read as below;

Special Economic Zones:

S.No	Designation	Address/Phone/Fax/E-mail/Website	Territorial Jurisdiction
35	Development Commissioner	KASEZ, Gandhidham, Kutch-370230, Gujarat. FAX : 02836-52250/ 02836252250 E-mail : kasez@sancharnet.in , kasez@kandlasez.com Ph.-02836-253300 Website- www.kandla.com	1. Kutch District of Gujarat 2. Units situated in Kandla and Surat SEZs. 3. Approved EOU/SEZs located in Gujarat

This issues in Public interest.

Sd/-

(K.T. CHACKO)
DIRECTOR GENERAL OF FOREIGN TRADE and
EX-OFFICIO ADDITIONAL SECRETARY TO THE GOVT. OF INDIA

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